

MR. SPEAKER: I will allow all of you tomorrow.

12.32 hrs.

[English]

PAPERS LAID ON THE TABLE

**Annual Report and review on the working of National Airport Authority for 1993-94 and statement showing reasons for delay in laying these papers etc.**

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Airports Authority for the year 1993-94, alongwith Audited Accounts, under subsection(4) of section 24 and section 25 of the National Airports Authority Act, 1985.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Airports Authority for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in library See no LT 7883/95)

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) Statement (Hindi and English versions) regarding Review by the Government of the working of the Air India limited, for the year 1993-94.
  - (ii) Annual Report of the Air India Limited for the year 1993-94, along with audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) show-

ing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 7884/95)

- (5) Statement (Hindi and English versions) (i) correcting the reply given on the 9th December, 1994 to Unstarred Question No. 510 by Shri A. Charles regarding Trivandrum International Airport and (ii) giving reasons for delay in correcting the reply.

(Placed in Library. See No. LT 7885/95)

**Review on the working of and Annual Report of National Textile Corporation Ltd., New Delhi for 1993-94 and statement showing reasons for delay in laying these papers etc.**

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) on behalf of SHRI G. VENKAT SWAMY: Sir, I beg to lay on the Table-

- (1) A copy each of the following papers(Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) Review by the Government of the working of the National Textile Corporation Limited, New Delhi, for the year 1993-94.
  - (ii) Annual Report of the National Textile Corporation Limited, New Delhi, for year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

(Placed in Library See No. LT-7886/95).

- (3) Statement\* (Hindi and English versions) showing reasons for delay in laying the Annual report and Audited Accounts of the North Eastern Handicraft and Handlooms Development Corporation, Shillong, for the year 1993-94.

(Placed in Library See No. LT 7887-95)

\*Annual Reports and Audited Accounts of the above Corporations were laid on the Table of the House on the 28th April, 1995.